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(d) to (f) The three instalments of maintenance grant each amounting to Rs. 4.66 crores were sanctioned to the institute in April 1992, July 1992 and September 1992 respectively. The last instalment will be released in January 1993. UGC has been releasing the grants to the Institute regularly.

Guidelines for Central Assistance to Universities

858. SHRI H. HANUMANTHAPPA: Will the Minister of HUMAN RESOURCE ! DEVELOPMENT be pleased to state :

- (a) what are the guidelines of the Uni versity Grants Commission for Central assistance to the Universities;
- (b) whether Kuvempu University of Karnataka has submitted its proposals for financial assistance: and
- (c) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) According to the information furnished by UGC, the Commission has notified Rules for declaring Universities fit to receive Central assistance. Every University has to fulfil certain conditions laid down in these Rules before it can be declared fit by UGC for such assistance. Under the Rules, a University is required to have, inter-alia, adequate assets/facilities in terms of buildings, equipment, library, hostels and staff quarters, minimum teaching staff alongwith the necessary supporting staff for teaching and research.

lb) and (c) According to the information furnished by UGC, a proposal has been received by the Commission from Kuvempu University for financial assistance. However, the University has not yet been declared fit to receive Central assistance as it does not have the required number of teaching posts and the prescribed minimum number of books in the library. The University has since been advised by the Commission to remove these deficiencies in the first instance.

to Questions

National Policy on Libraries and Information System

859. SHRI V. GOPALSAMY: SHRI J. S. RAJU:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state that what steps Government have taken to implement the National Policy on Libraries and Information Systems and to develop the infrastructure of Libraries 7

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : This Ministry set up a Committee to formulate a nation::! policy on library and information system. The Committee submitted its report which has been examined in detail and lines of action have been drawn up. A small implementation Cell has been created to take action on the various recommendations of the Committee.

Library' is a State subject and there is no single agency which has control over all the libraries. Each library functions under the control of its parent organisation/Department/Ministry of the Central and State Governments. The development of infrastructure of libraries is the concern of these respective agencies. As regards the libraries under the Central Government, measures are taken from time to time to improve their infrastructure.

Transfer from the Kendriya Vidyalaya of Jammu and Kashmir and Punjab

860. SHRI PRAMOD MAHAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the number of outside State students in Kendriya Vidyalayas in the